

(b) if so, the steps taken to help the industry to have its due position in the overseas markets?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) Yes, Sir.

(b) To promote exports of agarbatti, cash compensatory support @10% and import replenishment @15% have been granted. Other incentives available for exporting units in general such as duty free import of raw materials under Duty Exemption Entitlement Scheme, Duty drawback, exemption under section 80 HCC of Income Tax, in respect of export profits, retention of 10% of foreign exchange earnings for export promotion activities etc., are also available to exporters of agarbatti.

Incentives to States to aid exports

3965. SHRIMATI BASAVARAJESWARI: Will the Minister of COMMERCE be pleased to state:

(a) whether the federation of Indian Export Organisation has urged Government to provide incentives to the States to aid exports and create infrastructure for it;

(b) if so, whether any scheme has been formulated by Union Government;

(c) if so, the details thereof; and

(d) what type of incentives are provided by Union Government to the States to aid exports at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) to (c) No, Sir. However, some general suggestions in this regard are being made by different organisations including the FIEO.

(d) The general package of export promotion measures including infrastructure incentives are available to the exporters in all States.

[*Translation*]

Foreign Tours of Chairmen of Public Sector Banks

3966. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of FINANCE be pleased to state:

(a) the details of foreign tours undertaken by Chairman of each public sector bank during the last two years, year-wise, along with the objectives of each such tour; and

(b) the total amount spent as travelling allowance on the above foreign tours and the amount of such allowance paid to each bank Chairman, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The information is being collected and to the extent available will be laid on the Table of the House.

[*English*]

Time Allotted to National Languages over T.V.

3967. SHRI A. K. A. ABDUL SAMAD: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the break-up of total telecast time among various national languages and English during the last four quarters, State-wise, language-wise and quarter-wise;

(b) the corresponding break-up of telecast time of national programmes among various national languages and English; and

(c) the policy regarding the allocation of time to the national languages?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c) The information is being collected and will be placed on the Table of the House.